

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.02.2024

Misc. Application No. 140 of 2024
In
Appeal No. 184 of 2019

OPG Securities Private Limited & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Joshi, Senior Advocate with Mr. Saurabh Pakle, Mr. Ravichandra S. Hegde, Mitravinda Chunduru and Ms. Vibha Joshi, Advocates i/b RHP Partners for the Appellants.

Mr. Vishal Kanade, Advocate with Mr. Manish Chhangani, Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent – SEBI.

ORDER:

1. One week is allowed to the Respondent to put in a reply.

List on February 26, 2024.

Ms. Meera Swarup
Technical Member

14.02.2024
msb